

ITEM NO.42

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 19110/2023

ANUJ SINGH

Petitioner(s)

VERSUS

CANTONMENT BOARD MEERUT & ORS.

Respondent(s)

)

Date : 01-11-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Talha Abdul Rahman, AOR  
Mr. Adnan Yousuf, Adv.

For Respondent(s)

Ms. Madhurima Tatia, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent Nos.1 and 2 have not filed counter affidavit in  
view of Court's order dated 15.09.2023.

Service is complete on respondent Nos.3 and 4 but none has  
entered appearance.

Registry to process the matter for listing before the  
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY  
Registrar